

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Order

No.: 1442

Dated: 02-02-2018

Consequent upon the promotions of S/Shri Khurshid Hussain Zargar and Khursheed Ahmad Mir, Junior Scale Stenographers of Kashmir division as PA-Cum-Senior Scale Stenographers in the pay Scale of Rs. 9300-34800 with grade pay of Rs. 4600, vide order No. 1429 dated 30.01.2018, the following transfers and postings of Senior Scale Stenographers are made in Kashmir division in the interest of administration:

- 1) Shri Khurshid Hussain Zargar, Junior Scale Stenographer, PDJ Court, Shopian upon his promotion as PA-cum-Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Kargil vice Shri Mohammad Hanief Wani.
- 2) Shri Khursheed Ahmad Mir, Junior Scale Stenographer, Additional District & Sessions Court, Sopore upon his promotion as P.A.-cum-Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Mushtaq Ahmad Zargar.
- 3) Shri Naseer Ahmad Wafai, P.A.-cum-Senior Scale Stenographer posted in the Court of 2nd Addl. District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Pulwama against the available vacancy.
- 4) Shri Firdous Ahmad Khan, P.A.-cum-Senior Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar vice Shri Molvi Muzaffar Hussain.
- 5) Shri Molvi Muzaffar Hussain, P.A.-cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Additional District & Sessions Judge, Pulwama vice Ms. Rubina Akhter.
- 6) Shri Mohammad Hanief Wani, P.A.-cum-Senior Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Kargil is transferred and posted as such in the Court of Special Judge Anti-corruption Kashmir, Srinagar vice Shri Jagdish Singh.
- 7) Shri Jagdish Singh, P.A.-cum-Senior Scale Stenographer posted in the Court of Special Judge Anti-corruption Kashmir, Srinagar is transferred and posted as

such in the Court of Principal District & Sessions Judge, Budgam vice Ms. Rubiya Rashid Naqash.

- 8) Ms Rubiya Rashid Naqash, P.A.-cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Budgam is transferred and posted as such in the Court of Special Judge Anti-corruption for CBI cases, Srinagar vice Ms Baby Ruqaya Mir.
- 9) Ms Baby Ruqaya Mir, P.A.-Cum-Senior Scale Stenographer posted in the Court of Special Judge Anti-corruption for CBI cases, Srinagar is transferred and posted as such in the Court of 4th Additional District & Sessions Judge, Srinagar vice Shri Ghulam Rasool Mir.
- 10) Shri Ghulam Rasool Mir, P.A.-Cum-Senior Scale Stenographer posted in the Court of 4th Additional District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Anantnag vice Shri Iftikhar Ahmad Shah.
- 11) Shri Iftikhar Ahmad Shah, P.A.-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Anantnag is transferred and posted as such in the Court of 1st Additional District & Sessions Judge, Srinagar vice Shri Gh. Jeelani Sheikh.
- 12) Shri Ghulam Jeelani Sheikh, P.A.-Cum-Senior Scale Stenographer posted in the Court of 1st Additional District & Sessions Judge, Srinagar is transferred and posted as such in the Court of 2nd Additional District & Sessions Judge, Srinagar vice Shri Naseer Ahmad Wafai.
- 13) Ms. Rubina Akhter, P.A.-cum-Senior Scale Stenographer posted in the Court of Additional District & Sessions Judge, Pulwama is transferred and posted as such in the Court of Additional District Judge Bank Cases, Srinagar against the available vacancy.
- 14) Shri Mushtaq Ahmad Zargar, P.A.-cum-Senior Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla vice Shri Firdous Ahmad Khan.

(By Order)


(Jawad Ahmed)

**Principal Secretary to
Hon'ble the Chief Justice**

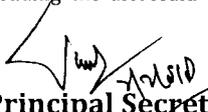
No.

Dated:

Copy to the:

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
- 3-10 Principal District & Sessions Judge Srinagar/Anantnag/Pulwama/Kargil/Leh/Baramulla/Budgam/Shopian.

11. Special judge Anti-corruption for CBI cases, Srinagar.
- 12-13 Additional District & Sessions Judge Sopore/Pulwama.
14. 1st Additional district & Sessions Judge, Srinagar.
15. 2nd Additional district & Sessions Judge, Srinagar
16. 4th Additional district & Sessions Judge, Srinagar.
17. Special judge Anti-corruption, Kashmir Srinagar
18. Additional District Judge (Bank cases), Srinagar.
19. Order File.
20. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.


**Principal Secretary to
Hon'ble the Chief Justice**